

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-213**

Appeal No. 396/252/ND/2019

**IN THE MATTER OF:**

M/s. Seven Sisters Airlines Ltd.  
Vs.  
ROC

....Applicant

....Respondent

**SECTION**

Under Section 252

**Order delivered on 21.08.2019**

**CORAM:**

**MS. INA MALHOTRA,  
HONBLE MEMBER (JUDICIAL)**

**MS. SUMITA PURKAYASTHA,  
HONBLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Mr. Siddharth Shankar Adv.  
For the Respondent : Mr. M. Yadubhushana Rao, AROC for ROC

**ORDER**

Ld. Counsel for the Appellant seeks time to file additional documents more specifically copies of the hold share certificates they hold. To come up on 17.09.2019.

-sd-

**(SUMITA PURKAYASTHA)  
MEMBER (T)**

-sd-

**(INA MALHOTRA,  
MEMBER (J))**